

RAJYA SABHA

Tuesday, the 23rd May, 2006/2 Jyaistha, 1928 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

OATH OR AFFIRMATION

Shri Jābir Hussain (Bihar)

RE: VIOLENT FLUCTUATIONS IN THE STOCK MARKET

MR. CHAIRMAN: Question No. 541.

SHRI YASHWANT SINHA (Jharkhand): Sir, I want your permission to raise an issue. It's a very important issue concerned with the dignity and prestige of this House of Parliament. *(Interruptions)*

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सुरेश पचौरी): आप यह क्वेश्चन आवर के बाद कर लें।... (व्यवधान)

SHRI MOTILAL VORA: Sir, let the Question Hour be complete. *(Interruptions)*

SHRI YASHWANT SINHA: Sir, yesterday, we demanded in this House that the Finance Minister should make a statement on the goings-on in the stock market. Extraordinary events have taken place. The market had to be closed for one hour. *(Interruptions)*

श्री सुरेश पचौरी: सर, क्या यह सप्लीमेंटरी क्वेश्चन है?... (व्यवधान)...

श्री सभापति: देखिए, मैं आपको स्थिति क्लीयर कर दूँ। मैंने फाइनेन्स मिनिस्टर साहब से बात की है। वह इस पर आज स्टेटमेंट दे देंगे चार बजे।... (व्यवधान)...

SHRI YASHWANT SINHA: Sir, that is not the issue I am raising. The issue I am raising is that yesterday, when we raised this issue, the hon. the Finance Minister was present in the House. He told us that he